

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2060
ANSWERED ON:06.12.2006
SANCTION OF FUNDS UNDER NRHM
Harsha Kumar Shri G.V.

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether the Union Government has sanctioned Rs. 10,000 for each sub-centre under the NRHM;
- (b) if so, the details thereof;
- (c) whether the Union Government has set any norms in regard to utilisation of the amount;
- (d) if so, the details thereof; and
- (e) the amount utilised so far for the purpose, State-wise?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH & FAMILY WELFARE (SMT. PANABAKA LAKSHMI)

(a) to (b): Yes, sir. Untied fund of Rs.10,000 per Sub-centre has been released to all Empowered Action Group (EAG) States during 2004-05 and to all States/UTs during 2005-06 and 2006- 07 for meeting local health needs. Statement indicating releases made during these years is annexed.

(c) to (d): Suggested areas for utilization of this untied fund include -

Minor modifications to Sub-centre - curtains to ensure privacy, repair of taps, installation of bulbs, minor repairs, which can be done at the local level.

Adhoc payments for cleaning up Sub-centre, especially after childbirth.

Provide Transport in emergencies to appropriate referral centres.

Transport of samples during epidemics.

Purchase of consumables such as bandages in Sub-centre

Purchase of bleaching powder and disinfectants for use in common areas of the village.

Provide for Labour and supplies for sanitation, such as clearing or larvicidal measures.

Payment/reward to ASHA for certain identified activities.

Untied fund shall not be used for payment of salaries, vehicle purchase, and recurring expenditures or to meet the expenses of the Gram Panchayat.

(e): As per Statement of Expenditures (SOEs) received from States/UTs, by quarter ending September 2006, sum of Rs.6863.10 lakhs has been utilized so far.

Untied funds released for Sub-centres and amount utilised so far

Sl. No.	Name State/UT	2004-05	2005-06	2006-07	Amount utilised (as per SOEs/Ucs)
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1	2	3	4	5	6
1	Andhra Pradesh		1252.20	1127.00	1126.98
2	Goa		17.20		
3	Gujarat		727.40		22.24
4	Haryana		243.30	46.30	46.35
5	Himachal Pradesh		206.70	10.50	10.56
6	Jammu & Kashmir		187.90		
7	Karnataka		814.30		6.42
8	Kerala		509.40		
9	Maharashtra		972.70	387.00	387.00
10	Punjab		285.20	203.60	226.89
11	Tamil Nadu		868.20	651.20	868.20
12	West Bengal		1035.60	736.20	1035.60
	Total	0.00	7120.10	3161.80	3730.24

EAG States

1	Bihar	1033.70	1033.70		
2	Chhatisgarh	883.50			
3	Jharkand	381.80	510.60		
4	Madhya Pradesh	446.20	1200.90		17.71
5	Rajasthan	992.60	992.60	955.10	2031.30
6	Orissa	592.70	592.70	480.10	480.10
7	Uttar Pradesh	1857.70	1857.70	381.40	381.40
8	Uttaranchal	152.50	152.50		
	Total	6340.70	6340.70	1816.60	2910.51

UTs

1	A&N Island		10.70		
2	Chandigarh		1.30		
3	D&N Haveli		3.80		
4	Daman & Diu		2.10		
5	Delhi	4.20			
6	Lakhsadweep		1.40		
7	Pondicherry		7.50	0.60	0.77

Total 31.00 0.60 0.77

Total other than NE States 6340.70 13491.80 4979.00 6641.52

NE States

1	Assam		510.90	463.90	154.48
2	Arunachal Pradesh		27.30		
3	Manipur		42.00		
4	Meghalaya		40.10		
5	Mizoram		34.60	36.60	34.60
6	Nagaland		32.50	24.40	32.50
7	Tripura		53.90		
8	Sikkim		14.70		
	Total NE States	756.00	524.90		221.58
	Grand Total	6340.70	14247.80	5503.90	6863.10

(All States & UTs)